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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 54/2025/EZ

In The Matter of:

HOWRAH DUMPYARD CAN NOT TAKE ANY MORE WASTE: EXPERTS  
NEWS ITEM PUBLISHED IN THE TIMES OF INDIA DATED 24-03-2025,  
KOLKATA

... Applicant

Versus

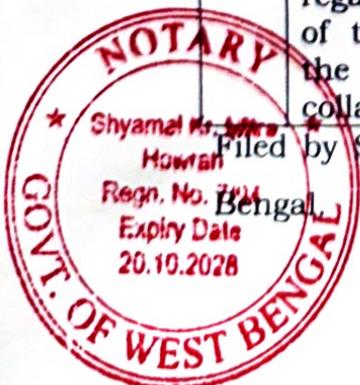
THE STATE OF WEST BENGAL & Ors.

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 3, THE  
DISTRICT MAGISTRATE, HOWRAH**

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 54/2025/EZ

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THE STATE OF WEST BENGAL & Ors.

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 3, THE  
DISTRICT MAGISTRATE, HOWRAH**

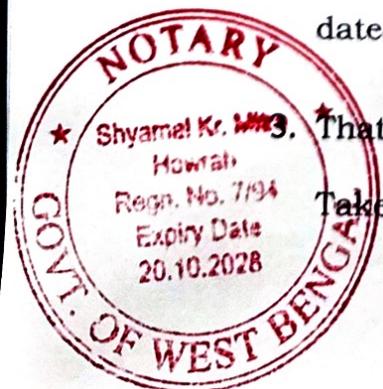
I, Dr. Deepap Priya P., D/o. Sri I. Palraj, working as the District Magistrate, Howrah at P.O. & P.S. Howrah, District Howrah PIN-711101 do hereby solemnly affirm and submit as follows: -

1. That I have been communicated with a copy of the order in O.A. No. 54/2025/EZ from the Learned Counsel for the State associated with the instant case.
2. That this affidavit is being filed in compliance to the Solemn Order dated 28.03.2025 passed by the Hon'ble Tribunal.

That in pursuance of the direction of the Hon'ble Tribunal, an Action Taken Report on the issue of Soil Failure and Land Subsidence at

20 MAY 2025

SL No E-627/2025



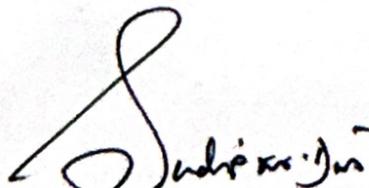
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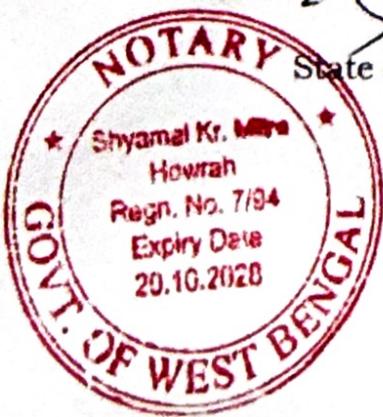
Belgachia Bhagar Dumping Yard in Howrah Municipal Corporation Area has been prepared by the District Administration taking in to account waste disposal plan, survey and rehabilitation works.

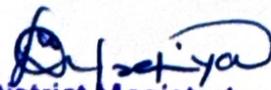
The photocopy of the said Action Taken Report is annexed herewith and marked as "A-1".

4. That the statements made in the above paragraphs are true to my knowledge are belief of the record as available in the office of the deponent and the rest are humble submissions before the Hon'ble Tribunal.
5. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary order / orders as is deemed fit for the ends of justice.

Identified by me

  
Advocate  
State of West Bengal



  
District Magistrate  
&  
Collector, Howrah  
Deponent

  
20 MAY 2025

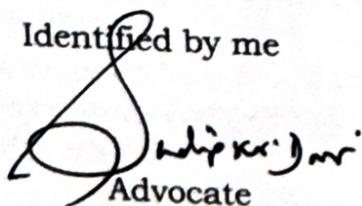
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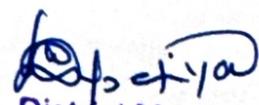
VERIFICATION:

I, Dr. Deepap Priya P, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at 20<sup>th</sup> on 20<sup>th</sup> day of May 2025.

Identified by me

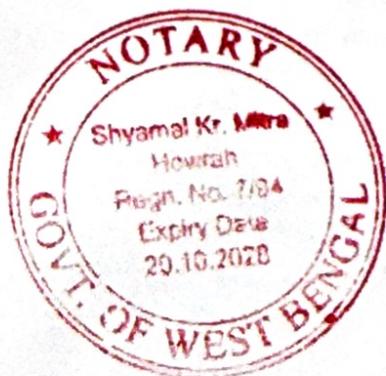
  
Advocate  
State of West Bengal

  
District Magistrate  
&  
Collector, Howrah  
Deponent

SOLEMNLY AFFIRMED & DECLARED  
BEFORE ME ON IDENTIFICATION



SHYAMAL KR. MITRA  
NOTARY HOWRAH



20 MAY 2025

- 8 -

**Action Taken Report of the Howrah District Administration on the issue of Soil Failure and Land Shifting and Subsidence at Belgachia Bhagar Dumping Yard in Howrah Municipal Corporation Area**

On receiving reports of soil failure and consequent land shifting and subsidence in the Belgachia Bhagar Dump Yard, the Howrah District Administration coordinated with the Urban Development and Municipal Affairs (UDMA) Department and Kolkata Metropolitan Development Authority (KMDA) to arrange visits by a team of technical experts to diagnose the problem and suggest remedial measures for the short-term and long-term.

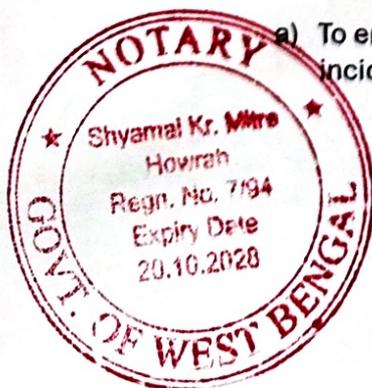
Accordingly, a team of experts comprising Senior Engineers of KMDA and Professors of Jadavpur University visited the site and concluded that the soil failure and subsequent cracks in the vicinity were caused by a combination of factors:

- 1) Excessive dumping of garbage and accumulation of huge quantum of legacy waste causing vertical pressure on the soil surface
- 2) Development of cracks in the mound of waste due to methane accumulation and water seepage, causing percolation of toxic leachate to the sub-soil layer thereby weakening it
- 3) A damaged drainage system further exacerbated the weakening of the sub-soil under the garbage dump due to percolation and accumulation of toxic leachate from the legacy waste as it was not drained off
- 4) Asymmetric distribution of pressure on the soil surface due to clearance of legacy waste from one area of the Dump yard due to ongoing bio-mining activities by KMDA leading to unsettling of the sub-soil layers and causing soil upthrust and land subsidence

**Action Taken Report**

**1) Initial Response**

- i) The first priority was to arrange for water supply to the affected parts of the city due to water pipeline disruption as a result of the soil upthrust. More than 65 tankers were arranged from KMC, HMC and Hooghly Municipalities. A PHE MTU was also arranged.
- ii) KMDA (W&S) Wing was directed to initiate immediate action and work 24x7 for restoring water supply through connection to an alternate pipeline route. They successfully restored the water supply to the area in 2 days.
- iii) WBSEDCL was directed to repair the damage to the electric poles and restore electricity supply to the nearby areas. They were able to restore supply to the area within a few days.
- iv) To ensure the safety of the residents whose houses were damaged during the incident, Civil Defence teams were deployed 24x7 in the Bhagar area and two



20 MAY 2025

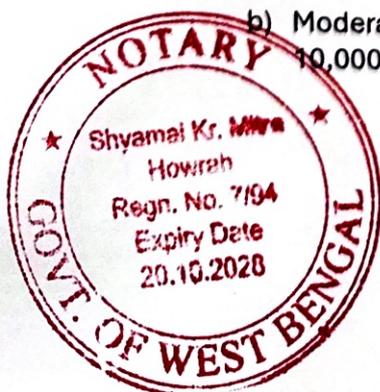
relief shelters with gruel kitchens were arranged nearby at Chatra Milan Sangha building and Belgachia Surendranath Ghose Memorial High School.

## 2) Inter-Departmental Coordination for Waste Management

- i) An urgent meeting was convened chaired by the Hon'ble MIC, UD & MA Department on 24<sup>th</sup> March, 2025 along with other public representatives, police, HMC, KMDA and UDMA officials for deciding upon the short-term and long-term measures as per recommendations of the expert team (Minutes of the Meeting enclosed as 'R-1'). The main decision points were as follows:
  - a) KMDA was directed to take up immediate measures to expedite the Bio-mining and bio-remediation process by augmenting capacity so as to reduce the legacy waste heap in Bhagar Dumpyard area. They were also directed to take up repairs of the damaged drains at the dump yard site.
  - b) It was further decided that fresh waste should not be dumped at the Bhagar site to avoid creation of further legacy waste. UDMA Department along with HMC made plans to divert the fresh waste for processing to waste management facilities at Baidyabati (Hooghly) and Dhapa (Kolkata) in the short-run.
  - c) UDMA Department directed District Administration to identify a location for construction of an Integrated Waste Processing Plant which was communicated to the UDMA Department subsequently by the District Magistrate, Howrah vide Memo No. 199/1(6)/DDM dated 04.04.2025. (Report Enclosed as 'R-2')
  - d) HMC has already started door-to-door segregated waste collection in 25 wards which is expected to be extended to all the wards of the municipal area.

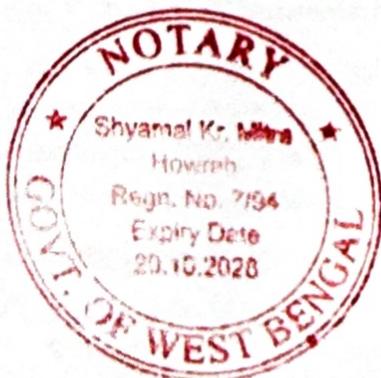
## 3) Survey and Rehabilitation

- i) A preliminary survey of damaged households was conducted by a joint team of civil and police officials.
  - a) A total of 260 households have been surveyed over three days along 100 meter periphery of the Bhagar dump yard area.
  - b) 60 houses were detected with severe damage due to major cracks in multiple walls/floors/roofs or collapse of one or more walls.
  - c) 53 houses were detected with moderate damage with minor cracks in multiple walls.
- ii) The 113 majorly affected families were provided with financial assistance under Economic Rehabilitation Grant to compensate for the livelihood losses due to the Bhagar incident in a program in the presence of MoS, Sports and Youth Affairs on 27<sup>th</sup> March, 2025.
  - a) Severely damaged houses/shops were given financial assistance of Rs. 15,000 per affected family.
  - b) Moderately damaged houses/shops were given financial assistance of Rs. 10,000 per affected family.



20 MAY 2025

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- iii) As per decision of UD&MA Department, the residents of the Bhagar area whose houses have been damaged in the incident will be provided housing under Banglar Bari Scheme in next two years. District Administration, Howrah is trying to identify government land in the vicinity of the Bhagar area for the upcoming housing project.
  - iv) However, till such time as the housing construction is completed, a proposal for construction of temporary shelters to accommodate the residents whose houses have collapsed or severely damaged has been sent to the UDMA Department by the District Magistrate, Howrah vide Memo No. 191/DDM dated 03.04.2025. (Enclosed as 'R-3')
  - v) Till such time as the housing project is completed, residents have been requested to evacuate to the nearest relief shelters where basic amenities have been provided.



20 MAY 2025

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R-1

**Government of West Bengal**  
**Urban Development and Municipal Affairs Department**  
**NAGARAYAN, DF-8, Sector-I**  
**Salt Lake, Kolkata-700 064.**

Memo no. 709- UDMA-11014(17)/6/2025

Date : 03.04.2025

**From : Shri Joly Chaudhuri WBCS (Exe.),**  
**Special Secretary to the Govt. of West Bengal,**  
**Urban Development & Municipal Affairs Department.**

**To : Commissioner,**  
**Howrah Municipal Corporation.**

**Sub : Decision points of the meeting chaired by the Hon'ble MIC,**  
**UD & MA Department**

Madam,

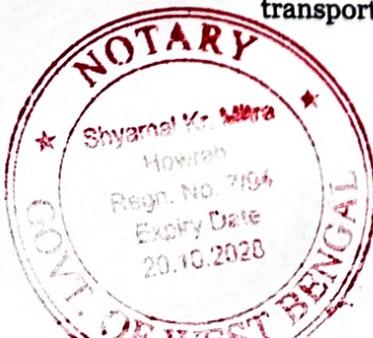
On the 24<sup>th</sup> of March 2025, Hon'ble Minister In Charge, Urban Development & Municipal Affairs Department visited the Belgachia Dump Site along with Chief Executive Officer KMDA, Principal Secretary UD & MA Department, District Magistrate Howrah, Commissioner of Police Howrah Police Commissionerate, Chairperson Board Of Administrator Howrah Municipal Corporation, Secretary KMDA, Director SUDA, Commissioner Howrah Municipal Corporation and Senior Engineers from KMDA & SUDA along with Public Representatives.

A follow up meeting was held on 25<sup>th</sup> of March, 2025 at Nagarayan under the kind Chairmanship of Hon'ble Minister In Charge, Urban Development & Municipal Affairs Department. CEO, KMDA, Principal Secretary, UD & MA Department alongwith all concerned public representatives & officers were present in the meeting.

**The Department have since approved the following decisions :**

**(1) Fresh Waste Management :**

- a) Subsequent to the massive landslide at the Belgachia Dump Site it has been decided not to dump any further fresh waste at this site until further direction. The landslide causes severe damage to the houses in the adjacent slums, disrupting the main water supply pipeline to North Howrah and also completely collapsed the drainage system passing through the Belgachia Dump Site.
- b) HMC has an estimated generation of 500-600 TPD every day. The fresh waste from now on shall not be dumped at the Belgachia Dump Site. As an interim arrangement for a period of 1 (one) month the daily fresh waste to be off loaded at Arupara (adjacent to the KMDA land). Thereafter, 250 MT to be transported to the RWMC plant of Baidyabati and 300-350 TPD to the Dhapa Processing Plant of KMC. HMC to urgently engage transporters for loading transportation and unloading of the daily fresh waste generated. Department to sanction required funds to HMC on account of transportation charges. (Action : UD & MA Department, SUDA, KMC & HMC)



2.8 MAY 2025

*Shankar*  
03.04.2025

- ✂ —
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- c) HMC to transport the collected fresh waste both at the KMC and the Baidyabati sites. The agency to ensure the complete end to end processing to be managed and processed by the existing Agency engaged by SUDA for Cluster IV (8 ULBs) as per the same contract rate. Payment on account of the processing charges to be made by SUDA. (**Action : SUDA, KMC, & UD & MA Dept.**)
  - d) DM Howrah is advised to immediately look for an interim site to set up the processing plant since no waste can now be offloaded at the Belgachia Dump site. Another site to be identified to set up the fresh waste plant of Howrah MC.

**(2) Legacy Waste Processing :**

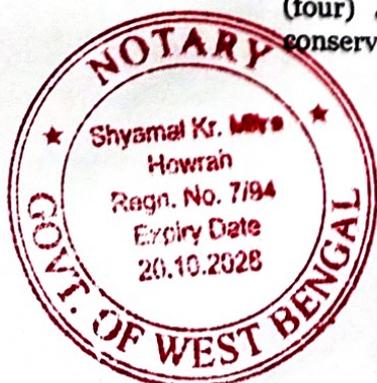
- a) Immediate augmentation of resources by the existing agency to expedite the bio-mining and bio-remediation at Mount-1 through deployment of 2 (two) warrior machines and make them functional within 2<sup>nd</sup> April 2025. Moreover, the existing agency has to enhance the daily processing and disposal of legacy waste to atleast 3,000 tons per day and installed required machinery to achieve the target. (**Action : KMDA, Agency**).
- b) 2 to 3 more agencies to be engaged immediately for the bio-mining and bio-remediation at Mount-2, the location primarily responsible for the massive landslide. (**Action : UD & MA Dept. & KMDA**).

**(3) Conservancy Vehicle Procurement :**

- a) HMC to map the vehicles to be sent to the RWMC Baidyabati and Dhapa Processing Site of KMC. (**Action : HMC**)
- b) HMC to procure of 30 Movable Compactors (including O&M cost), 8 Hook Loaders, 50 Hydraulic Tipper Trailers and 20 Tractors through the e-Tenders/ GeM portal. RfP to be published by HMC and necessary technical support to be given by SUDA. After discovery of the rates, SUDA with the approval of the Department to issue necessary AA&FS. (**Action : HMC & SUDA**).
- c) In 25 Wards HMC has started segregated collection of Municipal Fresh Waste. For effective transportation of collected waste, initially 2 tippers of 3.3 cubic meter capacity are required for each Ward. Presently HMC has 16 tippers and an additional 34 tippers are to be procured. Tenders be invited through the GeM portal by HMC with technical support by SUDA. After discovery of the rates, SUDA with the approval of the Department to issue necessary AA&FS. (**Action : UD & MA Department, SUDA & HMC**)
- d) Vehicles are to be procured by HMC as per the approved specifications of SUDA. (**Action : HMC & SUDA**).

**(4) Human Resources for Conservancy :**

- a) **Engineers :** At least 1 (one) Executive Engineer, 2 (two) Assistant Engineers & 4 (four) Junior Engineers be deputed at HMC exclusively for management of conservancy activity. (**Action : KMDA , UD & MA Dept. & HMC**).



20 MAY 2025

*Shyamal*  
09-04-2025

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- b) **Supervisors** : For every Ward, 2 (two) Supervisors are to be deployed immediately for daily monitoring of waste collection, drain cleaning, road sweeping. The staff to be on duty from 6 a.m. to 11 a.m. and 4 p.m. to 7 p.m.

There shall be a real-time monitoring of the movement and the daily feedback of the Supervisors. Attendance shall be recorded only through biometric. A central control room to be set up at HMC to monitor the Supervisors. (**Action** : HMC).

- c) Attendance of all Nirmal Bandhus, Conservancy Workers, Supervisors, Block Supervisors, Sector Supervisors of the Conservancy Department shall be recorded through a real time monitoring system.
- d) **Programme Coordinators** : 2 (two) Programme Coordinators are to be deployed at each Borough as a 3<sup>rd</sup> Party for surveillance of conservancy activity through a reputed Organization. The Coordinators shall also be on the field from 6 a.m in the morning. (**Action** : HMC).
- (5) **Rehabilitation** : The inhabitants of the damaged houses in the slums have been urged to vacate their damaged houses and move to the nearby temporary shelter set up at a Community Hall and School.

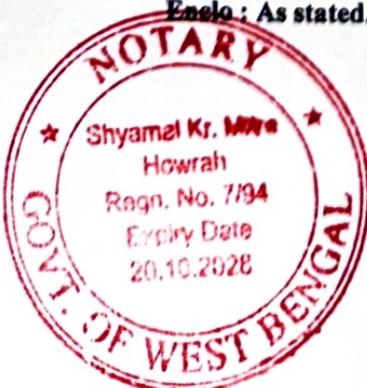
The affected inhabitants to be permanently rehabilitated under the Banglar Bari Scheme in the next two years. Suitable land to be identified by the District Magistrate within 10<sup>th</sup> April, 2025. Thereafter DPR to be prepared for construction of Banglar Bari. (**Action** : DM, Howrah, HMC)

- (6) **Roads** : The damaged roads within HMC are to be jointly inspected by the Officers of KMDA & HMC. DPRs to be prepared by KMDA and submitted to the Department to accord Administrative Approval & Financial Sanction. List of roads proposed is annexed. All the works to be completed within 31<sup>st</sup> May 2025. (**Action** : KMDA, HMC & UD & MA Dept.)
- (7) **Drains** : The peripheral drains around the Belgachia Dump Site are to be thoroughly repaired by KMDA along with the main drain passing through the dump site. This work must be taken up by KMDA immediately on a very urgent basis. (**Action** : KMDA & HMC).
- (8) **Market** : HMC to submit the DPR for the construction of the Kadamtala market at an estimated cost of Rs 3.84 crore. Rs 3 crore to be sanctioned out of the State Budget and 0.84 crore to be given out of own resources of HMC.  
Given the urgency of the project HMC to invite tenders immediately and work orders to be given after AA&FS is issued. (**Action** : KMDA , HMC & UD & MA Dept.).
- (9) **Street Light** : HMC to prepare DPR to install street lights in the added Wards from 44 to 50 and also along the main roads where there are any gaps/ replacement of the traditional halogen lights and submit to the Department to accord AA&FS. All the DPRs to be submitted within 15<sup>th</sup> April, 2025. (**Action** : UD & MA Dept. & HMC).

Encls : As stated.

Yours faithfully,

  
Special Secretary  
to the Govt. of West Bengal  
02.06.2025



20 MAY 2025

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Memo no.709 - UDMA-11014(17)/6/2025

Date : 03.04.2025

Copy forwarded for kind information to :

- (1) Chairperson Board of Administrators, Howrah MC.
- (2) District Magistrate, Howrah District.
- (3) CEO, KMDA.
- (4) Secretary, KMDA.
- (5) Director, SUDA.

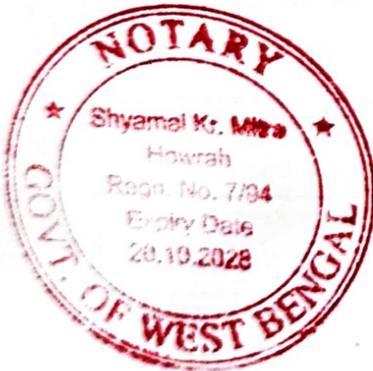
*Chandhan 03.04.2025*  
Special Secretary  
to the Govt. of West Bengal

Memo no.709 - UDMA-11014(17)/6/2025

Date : 03.04.2025

- (1) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (2) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

*Chandhan 03.04.2025*  
Special Secretary  
to the Govt. of West Bengal



*2.0 MAY 2025*

**List of the roads are given on the basis of the joint inspection with the KMDA Engineers on dated:-28.03.2025 in the HMC area**

	NAME OF WORK	HMC WARD NO
1	For Improvement of Benaras road with drain from the Debi Kanta to the junction of salkia chowrasta	6,7,9,10
2	For Improvement of East west bye pass road with drain from Sanpur more to Tikiapara Rail Bridge & Narayana school to Howrah city police	17,22
3	For Improvement of Belelious road with drain from Narasingha Dutta College to Kadamtala Bata more , 73 Belelious road to Junction of Howrah city police office & from Howrah city police office to GT road Crossing	17,22
4	For Improvement of Kantapukur 3rd bye lane with drain & footpath from Junction of Sallen manna sarani to junction Makardha road via Kadamtala Bazar & junction of HIT new road	23
5	For Improvement of Narasingha dutta road with footpath from Junction of Netaji subhash road to the junction Kadamtala Bata more	23,24
6	For Improvement of panchanantala road from Junction of Power house more to Khirer tala goli (Biswayan diagnostic centre)	21,23,24
7	For Improvement of Tanti para lane from Dalalpukur to Dumurjola Stadium	42
8	For Improvement of Debendra gangully road from Junction of GT road to Shalimar road crossing	40
9	For Improvement of Forshore road from Kazi para more to Junction of Nityadhan Mukherjee road	29,30,31,35, 36

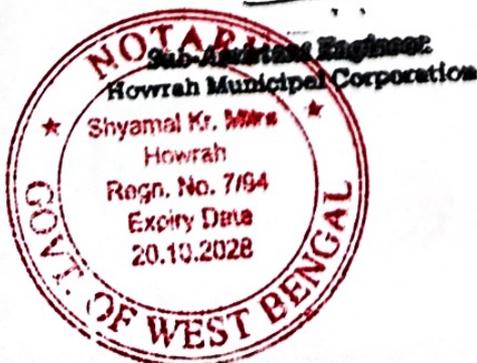
28/3/25

28/3/25

28/03/25

Assistant Engineer (Road)  
Howrah Municipal Corporation

Executive Engineer (Road)  
Howrah Municipal Corporation



2.0 MAY 2025



Government of West Bengal  
Office of the District Magistrate & Collector, Howrah  
District Disaster Management Section  
☎ (033) 2641-3393 ✉ ddm.howrah@gmail.com

Memo No.:- 199 /DDM

Date:- 04/04/2025

To  
The Principal Secretary,  
UD & MA Department  
Govt of West Bengal

Subject:- Land details for setting up of fresh waste management and processing plant for HMC area  
Reference : Memo No.709-UDMA-11014 917/6/2025 Dated 03/04/2025

Sir,

This is to submit herewith that in pursuance of point 1 (d) of Decision points of the meeting chaired by the Hon'ble MIC, UD&MA Department vide Memo No.709-UDMA-11014 917/6/2025 Dated 03/04/2025, one plot of land has been identified in Mouza Baigachi, J.L No.01, LR Plot No.1922 ( Land schedule along with BLLRO Report and RoR enclosed). The total area of the plot is 16.7300 acre and it belongs to Khatian No.1 and classification of said plot is "Shali". The said plot was already jointly inspected by UD & MA officials, HMC officials and BLLRO team for checking the suitability of the site.

In this regard, it is earnestly requested to provide approval, confirmation of the plot selected for initiating Inter Departmental Transfer proposal form this end.

Thanking you,

Yours faithfully,

District Magistrate,  
Howrah

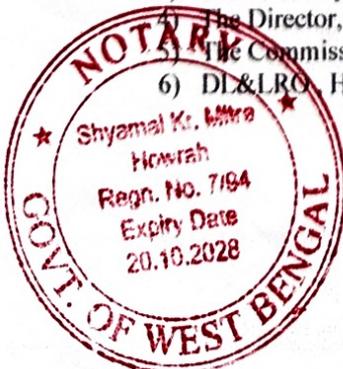
Enco : As above

Memo No.:- 199/1(6) /DDM

Date:- 04/04/2025

Copy forwarded for information to:

- 1) Hon'ble Chairperson Board of Administrators, HMC
- 2) The CEO , KMDA
- 3) The Secretary, KMDA
- 4) The Director, SUDA
- 5) The Commissioner, HMC
- 6) DL&LRO, Howrah



2.0 MAY 2025

District Magistrate,  
Howrah

OFFICE OF THE BLOCK LAND &  
LAND REFORMS OFFICER,  
BALLY-JAGACHA  
সমষ্টি ভূমি ও ভূমি সংস্কার  
আধিকারিকের কার্য,  
বালি-জগাছা, হাওড়া

  
GOVERNMENT OF  
WEST BENGAL

229 G. T. Road,  
Belur Bazar, Dist.:  
Howrah, Pin:  
711202, West  
Bengal

Memo No: 2267 /BJ/2025

Date: 03/04/2025

To  
The Additional District Magistrate  
And  
District Land & Land Reforms Officer  
Howrah

Sub: Proposed land for SWM Project of HMC  
Mouza: Baigachi, JL No. 01, LR Plot No. 1922

Sir,

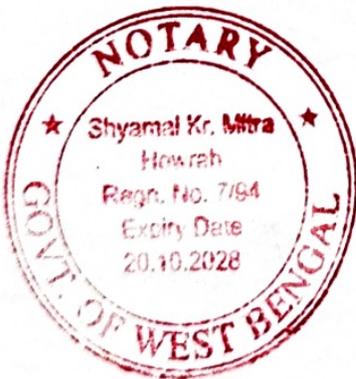
In reference to subject mentioned above, a report has been furnished bellow:-

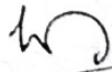
1. The above mentioned plot is situated at Mouza: Baigachi, JL No. 01.
2. As per CLR, Total area of that said plot is 16.7300 acre and it belongs to Collertor's Khatian that is Khatian No. 1 and the classification of the said plot is "Shali".

Sending herewith the report to your kind end alongwith sketch map, GPS picture and plot information.

Encl: As stated

yours faithfully



  
03/4/25  
Assistant Director, W.B.L.R.S

&  
B. L. & L. R. O., Bally-Jagacha, Howrah

  
2.0 MAY 2025

- X -

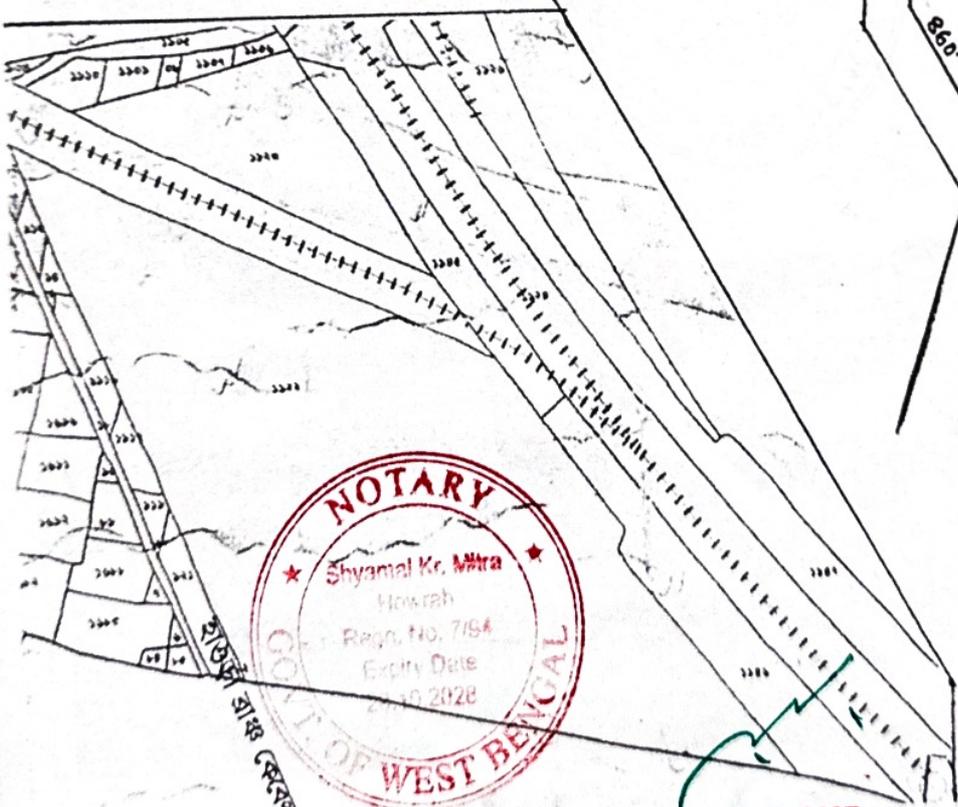
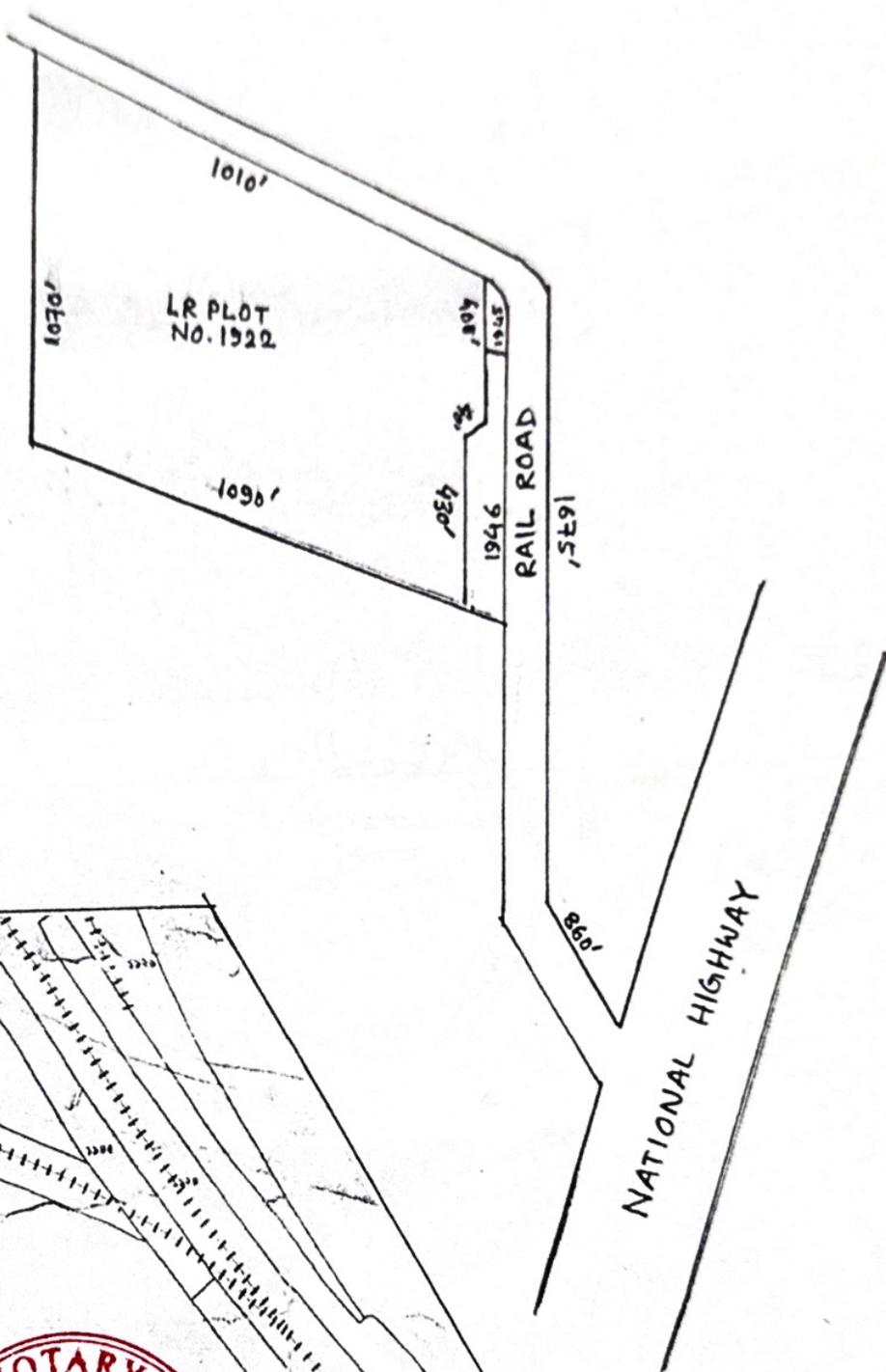
MOUZA: BAIGACHI

SLNO: 01

LR PLOT NO. 1922

TOTAL AREA: 16.7300 Acre.

NOT TO SCALE



**NOTARY**  
 ★ Shyamal Kr. Mitra ★  
 Howrah  
 Regn. No. 7194  
 Expiry Date  
 30 2028  
**NOTARY PUBLIC**  
**WEST BENGAL**

20 MAY 2025



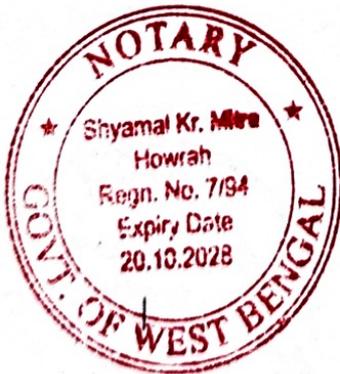
পশ্চিমবঙ্গ সরকার  
সমষ্টি ভূমি ও ভূমি সংস্থান আধিকারিকের করণ  
-দাখল তথ্য-



হাওড়া ব্লক- বাণী-জগদা [০৪০০০১]  
মৌজা- বাইগাছি জে.এস.নং- ১ থানা- পিগুয়া  
দাগ নং- ১৯২২ শ্রেণী- শালি জমির পরিমাণ(এ)- ১৬.৭০০০  
সাবেক দাগ নং-

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেপীর বিবরণ	মন্তব্য
১	শালি	১.০০০০	১৬.৭০০০	পশ্চিমবঙ্গ সরকার গফে কালেক্টর মাং-নিজ	

১.০০০০ ১৬.৭০



~~Authenticated~~

Revenue Officer  
Bally-Jagacha, Howrah

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Page ১ of ১

০৩/০৪/২০২৫ ০৪:১৮ PM

2.0 MAY 2025

→ 18 ←

Government of West Bengal  
Office of the Block Land & Land Reforms Officer



Plot Information

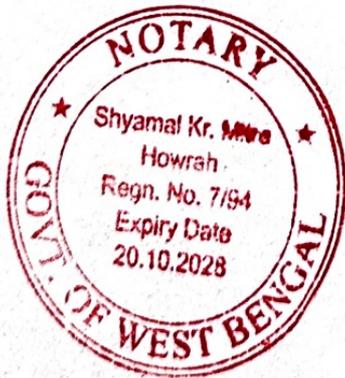
Zila - Howrah	Block - Bally-Jagchha	[0503001]
Mouza - Baigachi	J.L. No. - 1	Thana - Liluah
Dag No. - 1922	Shreni - Shali	Jamir Poriman (a) - 16.7300
Sabek Dag No. -		

Khatian No.	Shreni	Angsha	Angsha Poriman (a)	Rayter / Leseer Bibaron	Montabya
1	Shali	1.0000	16.7300	Paschimbanga Sarkar Pakshe - Collector Sang - Nija	
		1.0000	16.73		

Authenticated

*[Signature]*  
19.05.25

Revenue Officer  
Bally-Jagacha, Howrah



2.0 MAY 2025



**Government of West Bengal**  
**Office of the District Magistrate & Collector, Howrah**  
**District Disaster Management Section**  
 ☎ (033) 2641-3393 ✉ ddm.howrah@gmail.com

Memo no.:- 191 / DDM

Date:- 03/04/2025

To  
**The Principal Secretary, Govt. of West Bengal**  
**UDMA Department**

Subject:- Request for arrangement of Temporary Shelter for affected Families.

Sir,

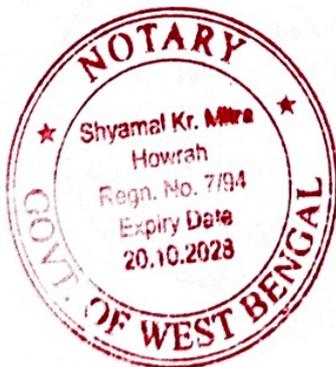
This is to submit that due to sudden soil failure and soil up thrust in the adjacent areas of Belgachia Bagar, HMC , approximately 61 Families (houses of 26 families totally collapsed, houses of 35 families got severely damaged with multiple cracked walls) got severely affected.

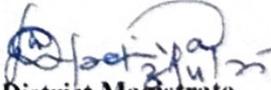
In this connection for providing relief and temporary shelter to these affected people one plot of vacant land (land schedule : L.R Plot No. 885, Mouza-belgachia kismat, J.L No. 109) belonging to HMC (BLIRO Report and RoR enclosed) has been identified. Also Annex building of Surendranath Ghosh Memorial School , Belgachia Howrah has enough space for accommodating 30 Nos of families.

In this regard, it is earnestly requested to take necessary action for construction of temporary shelter for the affected people in the identified piece of land and minor renovation work in the school may also be taken up. Your kind intervention is earnestly solicited.

Thanking you.

Yours faithfully,



  
 District Magistrate,

Howrah

  
 2.0 MAY 2025

OFFICE OF THE BLOCK LAND &  
LAND REFORMS OFFICER,  
BALLY-JAGACHA  
সমষ্টি ভূমি ও ভূমি সংস্কার  
আধিকারিকের কার্যালয়,  
বালি-জগাছা, হাওড়া

~~20~~  
  
GOVERNMENT OF  
WEST BENGAL

229 G. T. Road,  
Belur Bazar, Dist.:  
Howrah, Pin:  
711202, West  
Bengal

Memo No: 2234 /BJ/2025

Date: 02 / 04 / 2025

To  
The A.D.M & D.L.&L.R.O.,  
Howrah.

[Sub : Proposed vacant land of H.M.C for the construction of building in connection with  
'Vagar.']

Sir,

In reference to the subject above, an enquiry has been conducted by Shibajee Mondal (R.O), Mithun Mondal (R.I) and Akash Mondal (R.I) of this office at 12 p.m on 02.04.2025.

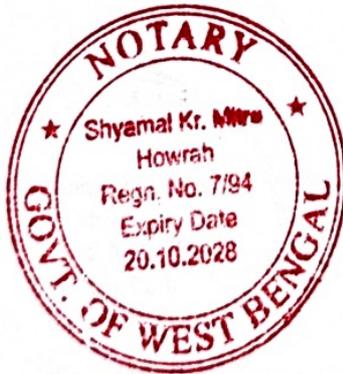
As per the field enquiry report, the following points have been revealed :

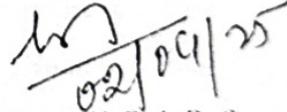
1. The proposed land comes under mouza Belgachia Kismat, JL No. 109 .
2. The recorded owner of the 'Danga' classified L.R plot no . 885 is H.M.C.
3. About 0.3659 acre is lying 'Vacant' and it has been surrounded by a concrete boundary wall at present.

Sending herewith the report to your kind end along with Sketch Map, Plot Information and Field Enquiry Report.

**Land Schedule :**

L.R Plot no.: 885  
Mouza- Belgachia Kismat,  
J.L No. 109



  
02/04/25  
Assistant Director, W. B. L. R. S

&  
B. L. & L. R. O., Bally-Jagacha, Howrah  
Assistant Director, W.B.L.R.S  
&  
B.L & L.R.O., Bally-Jagach

  
20 MAY 2025

To  
The Asst. Director & B. I. & L. R. O,  
Bally-Jagacha,  
Howrah

[Sub : Proposed vacant land of H.M.C for the construction of building in connection with 'Vagar.', Mouza- Belgachia Kismat, L.R Plot no.: 885, J.I. No. 109. ]

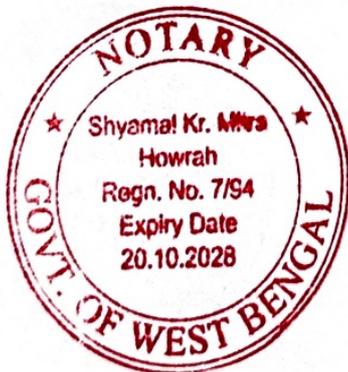
Sir,

In pursuance of your order, we, the undersigned, have conducted a field enquiry report regarding the above said subject at 12 p.m on 02.04.2025.

After the field enquiry following facts have been revealed -

1. The proposed land comes under mouza Belgachia Kismat, JI No. 109 .
2. The recorded owner of the 'Danga' classified L.R plot no . 885 is H.M.C.
3. About 0.3659 acre is lying 'Vacant' and it has been surrounded by a concrete boundary wall at present.

Date : 02/04/2025



Submitted by,

*Shibajee Mondal* 02/04/2025  
Revenue Officer  
Bally-Jagacha, Howrah

*Atanu Haque*  
Revenue Inspector  
Bally-Jagacha, Howrah

*Alqash Mondal*  
Revenue Inspector  
Bally-Jagacha, Howrah

20 MAY 2025

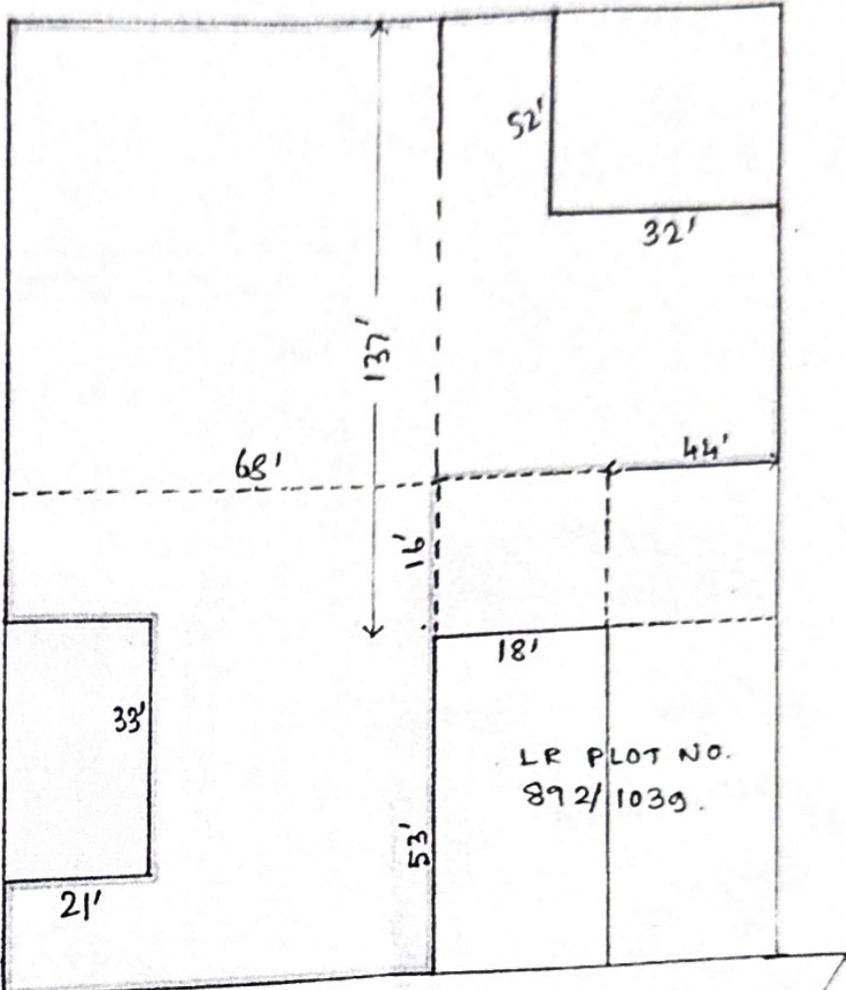
SITE PLAN FOR

MOUZA: Bdgachia Kismat, 7L NO-109

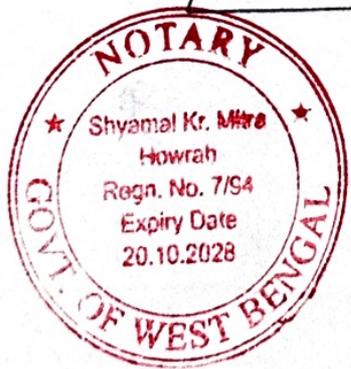
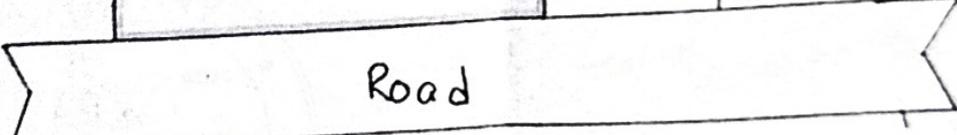
LR Plot NO: 885(P) LR KH NO: 3660,

Classification: Zanga, Total Land Area: 7.16 Acres

-  PROPOSED VACANT LAND OF H.M.C.
-  CONSTRUCTED AREA
- TOTAL AREA OF PROPOSED VACANT LAND OF H.M.C IS 0.3659 ACRE (APP)



LR PLOT NO.  
892/1039.



*[Signature]* 02.04.2025  
Revenue Officer  
Office of the Block Land & Land Revenue Officer  
Bally - Jagachia, Howrah

*[Signature]*  
Revenue Inspector  
Bally-Jagachia, Howrah

*[Signature]*  
Revenue Inspector  
Bally-Jagachia, Howrah

20 MAY 2025

- 22 -

পশ্চিমবঙ্গ সরকার  
সমষ্টি ভূমি ও ভূমি সংস্কার অধিদপ্তরের করণ  
-দায়ের তথ্য-



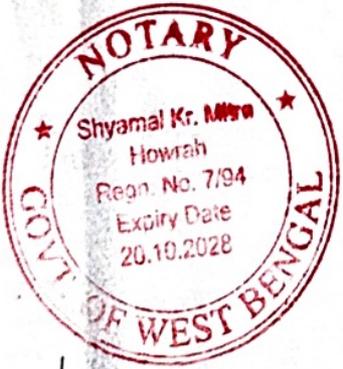
জেলা- হাওড়া	ব্লক- কালী-জগদা	[০৪০০১০৯]
মৌজা- বেঙ্গালিয়া কিমমত	জে.এল.নং- ১০৯	খানা- পিলুবা
দায় নং- ১১৫	শ্রেণী- ডাসা	ভূমির পরিমাণ(এ)- ৭.১৬০০
মাবেক দায় নং-		

খতিয়াম নং	শ্রেণী	আয়	আয় পরিমাণ(এ)	নাথতের/সেসীর বিবরণ	সম্বন্ধ
১১৬০	ডাসা	১.০০০০	৭.১৬০০	হাওড়া মিউনিসিপালটি .	

সং-নিজ

ট্রেনসি গাউণ্ড

১.০০০০	৭.১৬
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Authenticated  
02.04.25  
Revenue Officer  
Office of the Elec. Land & Land Reforms Officer  
Bally - Jaganna, Howrah

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2.0 MAY 2025

- 24 -

Government of West Bengal  
Office of the Block Land & Land Reforms Officer



## Plot Information

[0503109]

Zila - Howrah

Block - Bally-Jagachha

Thana - Liluah

Mouza - Belgachia Kismat

I.L. No. - 109

Jamir Poriman (a) - 7.1600

Dag No. - 885

Shreni - Danga

Sabek Dag No. -

Khatian No.	Shreni	Angsha	Angsha Poriman (a)	Rayter / Leseer Bibaron	Montabya
3660	Danga	1.0000	7.1600	Howrah Municipality	Sang - Nija

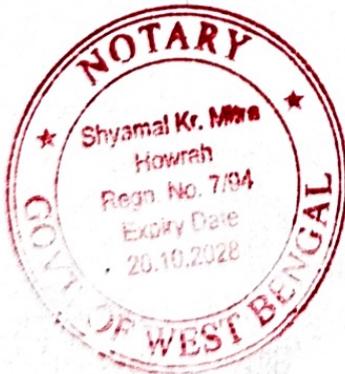
Tennis Ground

1.0000

7.16

Authenticated

  
19.05.25

 Revenue Officer  
Bally-Jagacha, Howrah


20 MAY 2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 54/2025/EZ

In The Matter of:

HOWRAH DUMPYARD CAN NOT TAKE ANY MORE WASTE: EXPERTS  
NEWS ITEM PUBLISHED IN THE TIMES OF INDIA DATED 24-03-2025,  
KOLKATA

... Applicant

Versus

THE STATE OF WEST BENGAL & Ors.

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 3, THE  
DISTRICT MAGISTRATE, HOWRAH**

Mr. Sudip Kumar Dutta,  
Ld. State Advocate  
For the State of West Bengal